

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 49 /A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Aparesh Chakravarty,  
District and Sessions Judge,  
Barpeta, Assam.

Dated Guwahati the 5<sup>th</sup> January, 2021.

Sub: **Winter vacation.**

Ref:- Your letter No.DJB/3881 (E) dated 22.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission retrospectively to avail winter vacation from 24.12.2020 to 31.12.2020 along with station leave permission from the evening of 23.12.2020 till the morning of 02.01.2021.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/1996(Pt.)/ 50-51 /A, dated 5.1.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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